GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4511
ANSWERED ON:21.04.2015
CORRUPTION IN DELHI TRAFFIC POLICE
Choudhary Shri Ram Tahal;Giluwa Shri Laxman

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any complaints with regard to involvement of the Delhi Traffic Police personnel in crime/corruption in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, rankwise and crime-wise;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details and outcome thereof along with the action taken against such personnel, rank-wise; and
- (e) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) to (d): Details of complaints regarding involvement of Delhi traffic police personnel in corruption and action taken against the erring police personnel during the years 2012, 2013, 2014 and 2015 (upto 31.3.2015) is at Annexure'-A'. Crime-wise and rank- wise details of Delhi Traffic Police personnel found involved in crime/corruption cases during the years 2012, 2013, 2014 and 2015 (upto 31.3.2015) and present position of the cases may be seen at Annexure 'B'. All the complaints/cases are enquired upon/ investigated to establish the facts and action is accordingly initiated against the erring Delhi traffic police personnel.
- (e): To generate transparency among the traffic staff, the Vigilance Unit of Delhi Police and PRG Cell of Traffic Unit regularly enquire into complaints alleging corrupt/malpractice by Traffic Police officials. Action by Vigilance Unit and PRG Cell/Traffic is taken not only on the complaints from general public, but also through traps and raids organized suo-moto. Thereafter, follow up action is taken against the defaulters. In addition, disciplinary action is also taken against the accused police personnel involved in such activities on administrative grounds apart from criminal proceedings. In order to curb/check corruption in Delhi Traffic Police, senior officers also conduct surprise checks. In addition, the personnel on duty are centrally rotated on a regular basis. The general public can also lodge complaint against the erring traffic police personnel on "Traffic Helpline" at telephone numbers 25844444 and 1095, which are functioning round the clock. In addition, complaints against erring traffic police personnel can also be lodged through e-mail, Whatsapp on mobile No. 8750871493, Facebook, Twitter, Feedback Proforma etc.